

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Pegasus Assets Reconstruction Pvt Ltd  
Vs  
G R K Reddy

**MAIN PETITION NUMBER** : CP(IB)/85/CHE/2024

**(IA/MA) APPLICATION NUMBERS**

IA/1198(CHE)/2024; IA/1110(CHE)/2024

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**ORDER**

**IA/1198(CHE)/2024**

**IA/1110(CHE)/2024**

Present: Ld. Senior Counsel Mr. E.Omprakash for Financial Creditor.  
Mr. Ramasubramaniam Raja, Ld. Counsel for IRP.  
Ms.Savitha Devi, Ld. Counsel for Personal Guarantor.

Counter filed by the Respondent. Objection to the report of the IRP also e-filed. Hard copy be filed within a week from today.

IA/1110(CHE)/2024 filed by the Personal Guarantor relates to maintainability of the Petition.

List the Petition for final hearing on **05.09.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]  
MEMBER (JUDICIAL)**